

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.325**  
55/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 23(4), New Delhi

**Vs.**

M/s. ROC & Ors. Skjee Electricals Pvt. Ltd.

.... APPELLANT

.... RESPONDENT

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 24.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the I. T. Department: Mr. Puneet Rai Adv. Sr. Standing Counsel of Income  
Tax Dept.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 13.01.2023.

  
**(Court Officer)**  
**Court-III**